



**भारतीय रिज़र्व बैंक**  
RESERVE BANK OF INDIA

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July 23, 2018

### RBI cancels Certificate of Registration of 8 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Vintage Securities Limited	58/3, B.R.B Basu Road, First Floor, Kolkata West Bengal-700 001	05.00237	February 20, 1998	June 13, 2018
2	M/s Klass Traders Private Limited	309 Todi Chambers, 2 Lal Bazar Street, Kolkata West Bengal-700 001	05.00709	March 07, 1998	June 13, 2018
3	M/s Hercules Trading Corporation Private Limited	Nicco House, 2, Hare Street, Kolkata West Bengal-700 001	05.00889	March 11, 1998	June 13, 2018
4	M/s Nicco Financial Services Limited	Nicco House, 2, Hare Street, Kolkata West Bengal- 700 001	05.00261	February 19, 1998	June 13, 2018
5	M/s Denovo Investments Limited	25, Strand Road, Kolkata West Bengal- 700 001	05.00874	March 11, 1998	June 18, 2018
6	M/s Maloo Traders (P) Limited	18, Armenian Street (1 <sup>st</sup> floor), Kolkata West Bengal-700 001	05.02296	May 16, 1998	June 18, 2018

7	M/s Megha Investments Private Ltd	7, Sambhunath Mullick Lane, Kolkata West Bengal-700 007	05.00502	March 02, 1998	June 19, 2018
8	M/s SKIL Capital Limited (formerly known as Sri Kanyaka Investments Limited)	Ashoka Capitol, Unit No. 404, 4 <sup>th</sup> Floor, Road No. 2, Banjara Hills, Hyderabad Telangana-500034	09.00169	February 24, 2014	June 21, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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